

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 5

CP(IB) No. 213/Chd/Pb/2020

Under Section 9, IBC 2016

In the matter of:-

Phool Chand Bhagat Singh

..Petitioner/Operational Creditor

Vs.

Sokhi Steels Pvt. Ltd.

..Respondent/Corporate Debtor

Present: Mr. Pulkit Goyal, Advocate for the petitioner-Operational Creditor.
Ms. Salina Chalana, Advocate for the respondent-Corporate debtor.

It is stated by learned counsel for the petitioner that the issue of threshold limit is pending consideration before the Hon'ble Supreme Court in ***Jumbo Papers Product's*** case. List the matter on 03.11.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

August 04, 2023
PRF